NAVAL ARMAMENTS

6. SHRI M. VALIULLA: Will the Minister for DEFENCE be pleased to state whether India has reached self-sufficiency in Naval armaments?

THE DEPUTY MINISTER FOB DEFENCE (SARDAR S. S. MAJITHIA): No. Every effort is, however, being made to attain self-slumciency as early as possible.

URBAN SAMPLE SURVEY

- 7. SHRI M. VALIULLA: Will the Minister for FINANCE be pleased to state:
- (a) which are the urban blocks where random sample survey is being carried on under the overall supervision and guidance of the Honorary Statistical Adviser to the Cabinet; and
- (b) whether any honorarium is paid to this Adviser; if *no*, how much?

THE MINISTER FOR FINANCE (SHRI C. D. DESHMUKH): (a) A statement indicating the number of urban blocks selected for survey from different towns and cities (1953-54 and 1954-55 respectively) of the Indian Union, during the 8th Round of National Sample Survey is enclosed. [See Appendix VIII, Annexure No. 3.] The tota] of selected blocks is 444

(b) No honorarium is paid to the Statistical Adviser

OBITUARY REFERENCE TO THE DEMISE OF SHRI SURES CHANDRA MAZUMDAR

MR. CHAIRMAN: Before we pass on to the next item. I have to call your attention to the passing away of one of our esteemed colleagues, Shri Sures Chandra Mazumdar. Founder and Managing Director of 'Hindusthan Standard' and 'Anand Bazaar Patrika'. The standing which i these papers have acquired in the '

country is itself a testimony to his public spirit, organising ability and petriotism. He was also connected very effectively with the founding of the Bengali Lino Type and also the Bengali Typewriter. these are his contributions to the world of journalism, he was an ardent nationalist, associated with the freedom movement for nearly forty years and suffered with all. After the achievement of Independence, he became a M§mber of the Constituent Assembly and, at the time of his death, he was a Member of our House. Very kind, gentle, of a simple and unassuming disposition he did not take any active part in our deliberations but his wisdom and his experience were available to us all.

I would request you to stand up as a token of our respect for his memory.

(Hon. Members then stood in silence jor two minu&.)

ANNOUNCEMENT REGARDING CHANGE OF NAME OF THE COUNCIL OF STATES

MR. CHAIRMAN: With the concurrence of the Prime Minister and the Leader of the Council, I have decided that the Council of States will be called "Rajya Sabha" and its Secretariat. "The Rajya Sabha Secretariat".

DR. RADHA KUMUD MOOKEBJI (Nominated): May I offer a few comments on this, Sir?

As a student of history, I should say that the term "Rajya" is very inappropriate and somewhat inconsistent with the Republican Constitution for which India stands. The term "Rajya" smacks of the King and "Rajya" means kingdom. I should say, properly speaking, that it should be termed "Rashtra" which is really the term for "State" and the Council of States should be aptly called "Rashtra Sabha".